



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 30

CUTTACK, FRIDAY, JULY 26, 1940.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

CONTENTS

| PAGE. | PAGE. |
|--|---|
| PART I.—Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices. 149-151 | PART VII.—Advertisements and Notices, etc. 347-355 |
| PART II.—Educational Notices, Results of Examinations, etc. 289-309 | PART VIII.—Sale Notices of the Forest Department. (Nothing for publication.) |
| PART III.—Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments. 445-446 | PART IX.—Circulars and General Letters by the Comptroller, Orissa. (Nothing for publication.) |
| PART IV.—Regulations, Orders, Notifications and Rules, of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the <i>Gazette of India</i> and Provincial Gazettes. Orders of Commandants of Volunteers Corps. 363-369 | PART X.—Acts of the Legislative Assembly of Orissa. (Nothing for publication.) |
| PART V.—Acts of the Indian Legislature assented to by the Governor-General. (Nothing for publication.) | PART XI.—Bills introduced into the Legislative Assembly of Orissa. Reports of Select Committees presented or to be presented to that Assembly and Bills published before introduction in that Assembly. (Nothing for publication.) |
| PART VI.—Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council. (Nothing for publication.) | SUPPLEMENT 719-731 |
| | SUPPLEMENT (A). (Nothing for publication.) |

PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

HOME DEPARTMENT.

NOTIFICATIONS.

The 20th July 1940.

No. 4997-A.—Mr. F. E. A. Taylor, I.C.S., Settlement Officer, Ganjam and Koraput Settlement, is appointed to act as Secretary to His Excellency the Governor of Orissa,

with effect from the afternoon of the 13th July 1940.

The 20th July 1940.

No. 5004-A.—Mr. J. Bowstead, M.C., I.C.S., on being relieved of his appointment as Secretary to His Excellency the Governor of Orissa, is appointed to be Additional Secretary to Government in Home and Finance Departments.

The 23rd July 1940.

No. 5098-A.—The services of Mr. J. Bowstead, M.C., I.C.S., were replaced at the disposal of the Government of Bihar, with effect from the 30th July 1939.

The 23rd July 1940.

No. 1680-P.—In exercise of the powers conferred by sub-section (2) of section 44 of the Motor Vehicles Act, 1930 (IV of 1939), the Governor of Orissa is pleased to appoint Mr. C. V. Rao, Barrister-at-Law, to be the non-official member of the Regional Transport Authority in the district of Koraput, vice Mr. A. W. Gilroy who was appointed as such under notification No. 1195-P., dated the 8th May 1940, published in Part III at page 323 of the *Orissa Gazette*, dated the 10th May 1940 and has since vacated office on leaving the district.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

The 22nd July 1940.

No. 1669-P.—The following notification, issued by the Government of Bihar in the Political Department, is republished for general information.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

The 16th July 1940.

No. 588-P.R.—On relief, the services of Mr. R. E. R. Lees, I.P., officiating Superintendent of Police, Saran, are placed at the disposal of the Government of Orissa.

Y. A. GODBOLE,

Chief Secretary to Government.

DEVELOPMENT DEPARTMENT.

NOTIFICATION.

The 18th July 1940.

No. 2472-D.—Sri G. C. Patnaik, B.A., is appointed as a Sub-Registrar on probation.

By order of the Governor,

R. P. WARD,

Secretary to Government.

EDUCATION DEPARTMENT.

NOTIFICATIONS.

The 18th July 1940.

No. 3105-E.—Mr. J. W. Nicholson, I.F.S., is confirmed in the post of the Conservator of Forests, Orissa, with effect from 9th August 1939, vice Mr. L. B. Holland, retired.

The 24th July 1940.

No. 3200-E.—Sri Krushna Chandra Panigrahi is appointed to act as a lecturer in History in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service temporarily for one month, with effect from the 8th July 1940, vice Sri Nishikanta Sanyal, retired.

By order of the Governor,

S. DAS,

Secretary to Government.

PUBLIC WORKS DEPARTMENT.

NOTIFICATION.

The 24th July 1940.

No. 8233-E.—Mr. W. G. Came, B.Sc., Superintending Engineer, whose services have been placed at the disposal of the Government of Orissa by the Government of Bihar, is posted to the charge of the Orissa Circle, with effect from the 24th July 1940 (F. N.).

By order of the Governor,

S. K. ROY,

Secretary to Government.

SUBORDINATE CIVIL SERVICE. DEVELOPMENT DEPARTMENT.

NOTIFICATION.

The 24th July 1940.

No. 2545-D.—Notification of the Development Department No. 1906-D., dated the 5th June 1940, published on page 113 of Part I of the *Orissa Gazette* of 7th June 1940, replacing the services of Sri Hari-bandhu Mahanty, Sub-Deputy Collector and Assistant Registrar, Co-operative Societies, Cuttack Circle, at the disposal of the Home Department, is cancelled.

By order of the Governor,

R. P. WARD,

Secretary to Government.

OFFICE OF THE SECRETARY TO GOVERNOR.

NOTIFICATION.

The 23rd July 1940.

No. 2965-S. G.—The following notifications, issued by the Joint Secretary to the Governor-General (Public), Simla, are republished for general information.

F. E. A. TAYLOR,

Secretary to the Governor.

Simla, the 10th July 1940.

No. 2517/40-G. G. (A).—The Governor-General is pleased to direct that the Director of Dairy Research shall take courtesy rank in Article 46 of the Warrant of Precedence for India.

Simla, the 16th July 1940.

No. 1/3/40-G. G. (A).—The Governor-General is pleased to direct that Khan Bahadur S. M. Murshed, P.C.S., Private Secretary to the Chief Minister of Bengal, shall take courtesy rank in Article 56 of the Warrant of Precedence for India, as long as he holds that appointment.

J. C. DONALDSON,

Joint Secy. to the Governor-General (Public).

SUBORDINATE EDUCATIONAL SERVICE.

NOTIFICATION.

The 23rd July 1940.

No. 10.—Miss Suprava Kar, B.A., B.T., an assistant mistress in the Ravenshaw

Girls' School, Cuttack, is appointed to act as Headmistress of the Hindu Women's Training Institution, Cuttack, in the upper division of the Subordinate Educational Service, with effect from the date on which she takes over charge of the institution, vice Miss Beauty Mahanti on deputation to act as Assistant Inspectress of Schools.

S. C. TRIPATHI,

Director of Public Instruction.

CO-OPERATIVE SOCIETIES.

NOTIFICATION.

The 24th July 1940.

No. 7802.—Whereas after the holding of an inquiry under sub-section (1), section 35 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), into the constitution, working and financial condition of the Kapileswar Co-operative Society bearing registration No. 6/Cu. of the 8th March 1932 in the district of Cuttack, I am of opinion that the said society ought to be dissolved; now, therefore, in exercise of the power conferred by clause (a), section 42 of that Act I hereby order the said society to be wound up.

And further, in exercise of the power conferred by sub-section (1), section 44 of the same Act, I hereby appoint the Sub-Agent in charge of the Jajpur Central Co-operative Bank, Ltd., to be liquidator of the above-named society and direct that any person having any claim against it shall make the same before the liquidator within one month from date.

S. C. ROY,

Deputy Registrar, Co-operative Societies, Orissa.